

D D NO 57B Q# 06/01/2020

7 Page Revised Copy



To  
The Station House Officer  
PS Vasant Kunj North  
New Delhi

06.01.2020

**Subject:** Letter of Authority in favour of Ms. Tara Narula, Advocate to file Complaint dated 06.01.2020 on my (Sucharita Sen's) behalf.

Dear Sir/Madam,

This letter of authority confirms that Tara Narula, w/o Maanav Kumar, R/o H-32 Jangpura Extension (Tel. 9810037337) is my advocate. I am authorizing Tara Narula to file the enclosed complaint on my behalf as I am myself injured and unable to come to the police station. I am of course ready and willing to assist in any manner and give a statement, should the same be required.

Thank you.

Yours Sincerely,

A handwritten signature in black ink, appearing to read "Sucharita Sen".

Sucharita Sen, Professor  
502, Block A  
Paschimabad Towers  
Jawaharlal Nehru University  
Delhi - 110067  
Cell: 9953835931

06.01.2020

To,  
The SHO,  
PS Vasant Kunj North  
New Delhi District  
Delhi

**SUBJECT:** Complaint for Offences under Sections 147/148/149/307/323/324/325 /326/336/337/339/506 r/w 120B and 34 IPC committed on 05.01.2019 against persons detailed hereinafter and other unknown persons.

Dear Sir,

I am Sucharita Sen, a Professor of geography at the Centre for Study Regional Development, School of Social Sciences, Jawahar Lal Nehru University. I have been teaching at the said University since 1997. I am making this complaint on account of the incident of violence dated 05<sup>th</sup> January 2020 carried out on JNU campus by masked goons during which I was severely injured. I have injuries to my head, shoulder and thighs and have also got myself treated subsequently at AIIMS Trauma Centre and have available with myself relevant medical documents in this regard. A copy of the medical documents available with me is also enclosed as Enclosure I.

It is pertinent to note that generally no outside persons are allowed inside JNU Campus, yet somehow a large number of persons were permitted entry into campus overtly carrying weapons. In fact, my colleague Professor Shukla Sawant had sent a WhatsApp message to the Chief Security Officer regarding the unlawful assembly that had gathered, which she shared with me, but the Chief Security Officer only told her to call the police and chose to not act despite the fact that students and teachers were being attacked on campus, which was under the purview of his duties.

Persons, some masked and with covered faces, had congregated within the JNU campus with lathis, sticks, rods, bricks, stones and other deadly weapons which would be sufficient to cause death or grievous injury in the normal course of events. Over a period of a few hours, that mob of persons gathered on campus armed with weapons as described above unleashed violence that was never previously witnessed by me in my almost 30 years at the university.

Various students and teachers in the University have suffered injuries to their head and other vital body parts. I myself have sustained a head injury which was caused by stone pelting emanating from the unlawful assembly.

University and private property, including my own car, was also vandalised and damaged. The sequence of events describing the near murderous assault on students and faculty, including myself, are as follows:

1. The JNU Teachers' Association of which I am a part had called for a 'peace assembly' at Sabarnai Tea Point at 4 p.m. on 05.01.2020. The said meeting was called in order to encourage the cessation of violence against members of the student community that had sporadically broken out over the past few days. There were about 30 teachers and 150 students that had come together to call for peace on campus and were discussing the various issues.
2. The program concluded around 6:30 pm and most of us remained at the spot discussing various topics and issues. At this time we came to know through students that about 70-100 goons with lathis, rods, hammers and other weapons had assembled at Periyar Hostel.

*Sucharita S.*

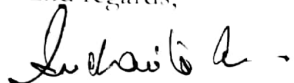
3. The teachers at Sabarmati Tea point began discussing how to tackle the situation and prevent the breakout of violence as the persons were said to be armed. Finally, a colleague of ours, Mr. Amit Thorat, decided that he will go and see and rode on his bicycle towards Periyar Hostel. After a few minutes, those of us who had stayed behind saw Mr. Amit Thorat running back looking scared and shouting that there was a violent mob that was going to attack. Amit told us that he had stopped his bicycle to click a photo of the group outside Periyar Hostel, but the group had turned violent and attacked him, snatched his phone and deleted the pictures he had taken. He had to abandon his bicycle and run back to escape, fearing for his safety.
4. Since the students were getting scared, I and other teachers told the group to stay calm. We were able to see the approaching mob, who were clearly carrying Lathis and rods and wearing handkerchiefs or other masks covering half their faces. I and some other female teachers including Shukla Sawant moved to the front of the group, in the hope that the mob would not attack females.
5. However, from when the mob was 30-40 metres away, they began pelting stones at us indiscriminately, which they had clearly been carrying from before. The attack of the mob seemed completely coordinated and planned and it was raining stones at us. I was first hit by a large stone on my shoulder, and then even before I could gather myself, a very large piece of a brick hit me directly on the head and I fell to the ground and began bleeding profusely.
6. I somehow got up with help from Shukla, Ameet and others and we all began running. At this time the mob was running towards us and teachers and students had begun scattering and running away. I could not run much due to intense pain from my head injury and was soon soaked in blood, so I thought I would head towards Sabarmati Lawns and try to hide. I ran into a fellow teacher, Ameet on the road who started helping me. Ameet was himself hurt and his hands were visibly swollen. On the road, Ameet and I met a student on a motorcycle. Though I do not remember his name, I remember that he was from Brahmaputra Hostel. He took Ameet and I on his bike as I urgently needed medical attention. We reached the main gate, however, the main gate was locked and there were more goons and police present there. So we then went to the University health centre. As it was a Sunday, the health centre was closed but one attendant was present. He tried to stop the bleeding from my head but could not and told me that the injury was quite deep and I should go to the hospital. I was taken to AIIMS Hospital in the ambulance that was parked at the Health Centre.
7. At AIIMS, I was attended to by several doctors and my bleeding stopped only when a senior doctor attended to me in the minor OT. My MLC was also done and I was ultimately allowed to go home late at night. I am enclosing with this complaint a copy of my medical papers from the AIIMS Trauma Centre.
8. The mob also destroyed my car, which was standing in front on Sabarmati Road. My car number is DL 8C AV 4520 and the it is a blue coloured Baleno. The front and back windshields of my car have been totally shattered and the side also is dented. As I could not return to campus at night, my car is still there and I have given my keys to a colleague. I have still not gone back for fear that I will be again attacked.

*J. N. S. B.*

The above concerted acts clearly show that the mob had acted in a pre meditated manner, with the common intention to cause grievous injuries, which in the ordinary course, could also lead to death, to faculty and students of JNU, including myself. The campus is fitted with CCTV Cameras near all major buildings and the entry and exit gates and I request you to immediately preserve the said footage, as the same will show the ingress, egress and violent acts of the unlawful assembly. I further request you to investigate the matter and take action on my complaint against the perpetrators of the crimes under sections 307, 325, 326, 147, 148, 149, 425 and such other applicable sections as is made out in the facts and circumstances of the case.

Thank you.

Kind regards,



Sucharita Sen, Professor

502, Block A

Paschimabad Towers

Jawaharlal Nehru University

Delhi 110067

Cell: 9953835931

#### LIST OF ENCLOSURES

- I. Medical Documents from the AIIMS Trauma Centre



24 x 7 अपॉइंटमेंट के लिए - 011-26731237, 26731283  
जय प्रकाश नारायण एपेक्स ट्रॉमा सेन्टर ( अ.भा.आ.सं. ) 5

MEDICAL RECORD

Progress Notes

01/05/2020 23:00 \*\* CONTINUED FROM PREVIOUS PAGE \*\*

D) DISABILITY - E4V5M6, PUPILS B/L NSRL,  
MOVING ALL FOUR LIMBS EQUALLY

E) EXPOSURE - HYPOTHERMIA PREVENTED

S/S

EXTERNAL INJURIES: LACERATION - 6X3 CM OVER RT TEMPORAL REGION WITH ACTIVE  
BLEED NOTED  
BLOOD NOTED OVER HER CLOTHES AND HAIR  
ABRASION 4X3 CM OVER LT ELBOW

CLINICALLY NO MANDIBLE FRACTURE  
B/L CLAVICLES NORMAL  
NO LONG BONE FRACTURES  
PERABDOMEN SOFT, BOWEL SOUNDS PRESENT

ALL PERIPHERAL PULSES PALPABLE IN ALL LIMB.  
SPO2-100% IN ALL LIMB FINGER,

LOG ROLL: NO SPINAL TENDERNESS / CREPITUS / STEP DEFORMITY

IMAGING STUDIES:

NCCT - DONE  
CXR - NO BONY INJURY, NO HEMO THORAX, NO PNEUMOTHORAX  
PXR - NO BONY INJURY

FAST - NEG  
E FAST - NEG

NOT NOTES

VISIBLE INJURIES ON PATIENT  
\*\*\*\*\*  
WOUNDS 1 \*\*\*LACERATION RT TEMPORAL REGION - 6X 3 CM

WOUNDS 2 \*\*\*ABRASION LT ELBOW

ORTHO REF

EXAMINATION

O/E patient conscious Oriented

A patent

B RR 15/min

C Pulse 76/min BP 120/80/mm HG

\*\* THIS NOTE CONTINUED ON NEXT PAGE \*\*

SUCHARITA ,  
500-21-6157 DOB:01/05/1975

AIIMS  
Pt Loc: OUTPATIENT

Printed:01/05/2020 23:01  
Vice SF 509

JAI PRAKASH NARAYAN APEX TRAUMA CENTRE (A.I.I.M.S.)  
24 X 7 EOD APPOINTMENT 011-26731237. 26731283

MEDICAL RECORD

01/05/2020 23:00

\*\* CONTINUED FROM PREVIOUS PAGE \*\*

Progress Notes

D E 0N 6V 5  
CCT NEGATIVE  
PCT NEGATIVE  
NO SPINE TENDERNESS  
GCS-----15/15

LOCAL EXAMINATION

EXTREMITIES

Skin lacerated wound over the scalp  
deep abrasion over the left upper forearm  
NO Swelling  
NO Tenderness  
NO E/O long bone s  
ROM - full and free  
No Neuro Vascular deficit

X RAY FINDING AND DIAGNOSIS

NBI

NSX REF

PT. E4V5M6

PUPILS B/L NSRL  
MOVING B/L WELL  
INJURY : LACERATION  
Comments : ON Rt PARIETAL SCALP-3CM\*1CM\*1CM  
INJURY : ABRASION  
Comments : OVER Lt ELBOW-2CM IN DIAMETER

CT HEAD AND CERVICAL SPINE FINDINGS (D/W SR RADIOLOGY)

NCCT BRAIN: NO OBVIOUS BONY INJURY, NO OBVIOUS INTRACRANIAL HAEMATOMA, NO  
EDH/SDH/IVH/SAR, BASAL CISTERNS OPEN, NO ME/NLS

CT CERVICAL SPINE: NO BONY LESION, NO OBVIOUS DISLOCATION, NO CANAL COMPROMISE

ADVICE

NO ACTIVE NEUROSURGICAL INTERVENTION REQUIRED AT PRESENT

IN CASE OF PERSISTENT VOMITING, HEADACHE, OR SEIZURES AND SUDDEN  
UNCONSCIOUSNESS, PLEASE CONSULT JPMATC CASUALTY IMMEDIATELY.  
TRAUMA SURGERY OPINION

\*\* THIS NOTE CONTINUED ON NEXT PAGE \*\*

SUCHARITA ,  
506-21-6157 DOB:01/05/1975

AIIMS  
Pt Loc: OUTPATIENT

Printed:01/05/2020 23:01  
Vice SF 509



# जय प्रकाश नारायण एपेक्स ट्रॉमा सेन्टर ( अ.भा.आ.सं. )

MEDICAL RECORD

Progress Notes

01/05/2020 23:00

\*\* CONTINUED FROM PREVIOUS PAGE \*\*



FOLLOW ORTHO ADVICE

NO ACTIVE ORTHOPAEDIC INTERVENTION REQD AT PRESENT  
MINOR OT FOR DRESSING

To review on SATURDAY MORNING in Surgery OPD (room no 103/104) on Jan  
11, 2020 @ 09:00

NEURO SURG OPINION IN VIEW OF HEAD INJURY

- ~~TAB AUGMENTIN 1GM BD~~
- ~~TAB PCM 1-1-1 X 7 D~~
- ~~TAB PANTO 40 OD X 7 D~~
- ~~TAB VIT C 1 OD X 7 D~~
- ~~BED REST X 2 DAYS~~

*Oral Mupirocin cream x 3rd*

CAN WASH HAIR AND WOUND FROM DAY 2

TO REVIEW IN ED OPD AT JENATC ON WED/SAT ROOM NO 103/4 AT 0900

Signed by: /es/ S SAGINTHAN  
01/05/2020 23:01

SUCHARITA ,  
500-21-6157 DOB:01/05/1975

AIIMS  
Pt Loc: OUTPATIENT

Printed:01/05/2020 23:01  
Vice SF 50